

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 173 of 2015 (SZ)**

**Applicant(s)**

Confederation of organizations  
for Integrated Urban Development  
Rep. by its President  
Chennai

**Respondent(s)**

Vs. The Commissioner  
Pallavaram Municipality,  
Chennai and 7 others.

**Legal Practitioners for Applicant(s)**

**Legal practitioners for respondent(s)**

Mr. P. Srinivas, N.K. Ponraj  
R. Purushothaman for R-1  
Mr. M.K. Subramanian and P. Velmani  
for R-4 and R-5  
Mr. E. Manoharan for R2, R3, R6 and  
R7  
Mrs. H. Yasmeen Ali for R-8

Note of the Registry	Orders of the Tribunal
Order No.5	<p>Date: 19<sup>th</sup> September, 2017</p> <p style="text-align: center;">There is no representation for the applicant. Learned counsel appearing for the respondents are present.</p> <p style="text-align: center;">Application is listed for final arguments.</p> <p style="text-align: center;">As the Expert Member is not available, list the matter for final arguments on 02.11.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>